

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:4381  
ANSWERED ON:22.04.2010  
ACCIDENTS IN BURNPUR UNIT OF IISCO  
Tarai Shri Bibhu Prasad

**Will the Minister of STEEL be pleased to state:**

- (a) whether a number of accidents have taken place at the Burnpur unit of the Indian Iron and Steel Company Limited (IISCO) during the last three years;
- (b) if so, the details thereof and the reasons therefor alongwith the loss of life and property and the compensation paid to the dependents of the victims; and
- (c) the details of the companies to which the contracts were given for the construction works?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP)

(a) Yes, Madam.

(b) Details of fatal and non fatal accidents which occurred in 2007, 2008 and 2009 at IISCO Steel Plant (ISP) Burnpur are as given below:

Category	2007	2008	2009
Regular Employee	Contract Labour	Regular Employee	Contract Labour

Fatal	Nil	4	3	1	-	3
Non Fatal	17	Nil	12	8	6	4
Total	17	4	15	9	6	7

There was no loss of property of IISCO Steel Plant, Burnpur unit due to these accidents. The reasons for the accidents were inter-alia due to fall from height, impact of moving objects/machinery, rail-road fatalities, burns/explosion, gas poisoning, electrocution and suffocation.

In case of contract labour, compensation is covered under Employee State Insurance (ESI) and paid by ESI Corporation. In case of regular employees, compensation is paid as per Company Policy/Workmen Compensation Act.

(c) The work for Modernisation & Expansion at ISP is under implementation and the work has been awarded to the following major companies:

- # McNally Bharat, Kolkata
- # Giprokoks/ McNally Bharat/BEC
- # Outotec GmbH, Germany/ L&T
- # POSCO E & C/ Nagarjuna
- # SMS-Demag/ Bridge & Roof
- # Siemens VAI, Austria
- # Shapoorji Pallonji
- # Nagarjuna Construction
- # SMS Meer, Germany/Techno Fab
- # Danieli & C, Italy/Shriram EPC
- # BHEL